

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/828/2024 in Company Petition IB/16/2023
NAME OF THE COMPANY	XL Energy Limited
NAME OF THE PETITIONER(S)	Invent Assets Securitization and Reconstruction Pvt Ltd
NAME OF THE RESPONDENT(S)	XL Energy Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/828/2024

Present: Ld. Counsel Mr. Naresh Kumar Sangam for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 24.06.2024** for filing proof of service and for counter.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)